

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3129
ANSWERED ON:05.08.2002
REMOVAL OF CHECK POSTS ON NATIONAL HIGHWAYS
VILAS BABURAO MUTTEMWAR

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether many States have set up check-posts for granting 'right of way' of National Highways to collect taxes;
- (b) if so, the names of States which have set up such check-posts and the number thereof;
- (c) whether the setting up of such check-posts is against the provisions of National Highways Act;
- (d) if so, whether any discussion has been held with the concerned States for the removal of the check-posts; and
- (e) if so, the reaction of the State Governments thereto?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (MAJOR GENERAL (RETI KHANDURI)

- (a) Some State Governments have erected check-posts within the 'right of way' of National Highways to collect taxes.
- (b) Details are annexed.
- (c) As per extant policy of the Government, erection of check-posts/barriers on National Highways within the 'right of way' is not permitted. However, the State Governments may erect tax collection barriers outside the 'right of way' on National Highways, with prior permission of the Central Government.
- (d)&(e) The matter for removal of such check-posts/barriers falling within the 'right of way' on National Highways has been taken up at various levels including Chief Ministers of the concerned States.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. 3129 FOR ANSWER DATED 05TH AUGUST, 2002 PASSED BY SHRI VILAS MUTTEMWAR REGARDING REMOVAL OF CHECK-POSTS ON NATIONAL HIGHWAYS

Sl.No. States No. of locations Nature of taxes

- 1. Assam 92 Sales, Excise, Forest, Agriculture, Municipal and Law & Order
- 2. Delhi 5 Entry tax
- 3. Gujarat 8 Commercial
- 4. Himachal Pradesh 6 Excise Tax
- 5. Karnataka 13 Commercial, Forest, Excise and Law & Order
- 6. Kerala 9 Sales, Road Tax and forest check posts
- 7 Manipur 36 Commercial, Octroi, Forest, Excise and Law & Order
- 8. Meghalaya 24 Commercial, Octroi, Forest, Excise, Law and Order and Royalty (distt. Councils)

9. Orissa 107 Commercial, Octroi, Forest, Sales,
Municipal
10. Rajasthan 9 Commercial, Municipal
11. Uttaranchal 20 Forest, Sales Tax
12. Uttar Pradesh 16 Trade Tax